

by the Central Government. The Bill is presently under examination by the Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution.

### **Lifting of grains by Bihar**

347. SHRI RAM KRIPAL YADAV: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Bihar Government has lifted only 45 per cent of PDS grains during the last few years against their allocation from the Central Pool of PDS;

(b) if so, the details thereof, year-wise; and

(c) the details of general average of States lifting PDS grains during that period?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The year-wise details of allocation, Offtake and offtake percentage during last three years for Bihar from the Central Pool is as under:

(Quantity in thousand tons)

Year	Allocation	Offtake	Per cent Offtake
2009-10	3675.06	2274.01	61.9
2010-11	4361.61	3340.75	76.6
2011-12	4847.04	3512.71	72.5

(c) The year-wise details of allocation, Offtake and offtake percentage during last three years by all States/Union Territories(UTs) including Bihar from the Central Pool is as under:

(Quantity in thousand tons)

Year	Allocation	Offtake	Per cent Offtake
2009-10	51210.24	43324.55	84.6
2010-11	58113.74	50083.89	86.2
2011-12	56246.09	48924.63	87.0